

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 298 OF 2014**  
**APPEAL NO. 86 OF 2016 & IA NO. 204 OF 2016**  
**APPEAL NO. 87 OF 2016 & IA NO. 205 OF 2016**  
**APPEAL NO. 89 OF 2016 & IA NO. 217 OF 2016 AND**  
**APPEAL NO. 105 OF 2016 & IA NO. 253 OF 2016**

**Dated: 5<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**APPEAL NO. 298 OF 2014**

**Punjab State Power Corporation Ltd. .... Appellant(s)**  
**Vs.**  
**M/s GNA Udyog Ltd. & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan**

**Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-2**

**APPEAL NO. 86 OF 2016 & IA NO. 204 OF 2016**

**Punjab State Power Corporation Ltd. .... Appellant(s)**  
**Vs.**  
**M/s S. S. Steel Industry & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan**

**Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-2**

**APPEAL NO. 87 OF 2016 & IA NO. 205 OF 2016**

**Punjab State Power Corporation Ltd. .... Appellant(s)**  
**Vs.**  
**Amtek Railcar Industries Pvt. Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-2

**APPEAL NO. 89 OF 2016 & IA NO. 217 OF 2016**

**Punjab State Power Corporation Ltd. .... Appellant(s)**  
**Vs.**  
**Madhav Alloys Pvt. Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-2

**APPEAL NO. 105 OF 2016 & IA NO. 253 OF 2016**

**Punjab State Power Corporation Ltd. .... Appellant(s)**  
**Vs.**  
**Arora Iron & Steel Rolling Mills Pvt. Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **09.08.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

*ts/tpd*

**(I.J. Kapoor)**  
**Technical Member**